

completed. Surveys of distributaries are nearing completion and will be finalised on receipt of detailed contour survey maps from the Survey of India. Work on the Kotah barrage and the canal system are expected to commence in October 1953. Other phases of investigation such as revenue, agricultural and soil are under way.

2. *Kosi*.—The investigations on the Kosi were started in 1946. Contour maps for the entire area are being prepared by the Survey of India. Geological excavations at the Barahakshetra and Belka dam sites and investigation of construction materials have been carried out. Hydro meteorological and seismological observations with most modern instruments have been carried out.

The surveys by the Survey of India will require another three years or so to complete. It will also be necessary to continue the hydro meteorological, seismological, ground water, silt and discharge observations year after year. Investigations, on an emergency basis, are being vigorously continued by the Central Water & Power Commission with a view to map the areas which are often subject to floods and to evaluate in detail the extent of damages and losses caused by floods and of the concrete benefits (with a rough estimate of their monetary value) that would flow from the preventive measure proposed. This work is expected to be completed within the next few months.

3. *Krishna* (Scope of this project has not yet been defined).—(a) *Nandikonda Dam*: Almost all the field investigations have been completed. The project report and proposals are under examination.

(b) *Nandikonda right bank Canal on the Madras side*.—Field work is nearly completed and the designs and estimates are getting ready. Final proposals are expected to be ready by October 1953.

(c) *Nandikonda Canal on the Hyderabad side*.—The Hyderabad Government report that the investigations have been completed and no further work is necessary.

(d) *Pennar Dam*.—Proposals for this are under examination by the Chief Engineer after submission of whose report the Government of Madras would consider it.

(e) *Pulichintala Dam and Canal system*.—Field investigations are nearing completion. Designs are now in progress after finalisation of which estimates of costs would be prepared. The entire investigations are expected to be completed by September 1953.

(f) *Joint note on Nandikonda Dam (+475 level)*.—Proposals for this have been examined by the Government of Madras. The joint note has not yet been prepared.

FORMATION OF CENTRAL AFRICAN FEDERATION

*166. SHRI R. M. DESHMUKH: Will the PRIME MINISTER be pleased to state whether the Government of India were consulted in connection with the formation of the Central African Federation?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): The Government of India were not consulted in this matter and there has been no correspondence in this connection. They are not directly concerned, but the fact that they are of opinion that the views of the African inhabitants of the territories should receive the fullest consideration has often been stated and is well-known.

REASONS FOR WHICH RHODESIANS OF INDIAN ORIGIN WERE REFUSED TO LAND AT BEIRA

*167. SHRI R. M. DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) the reasons for which certain Rhodesians of Indian origin were refused permission to land at Beira and are reported to have been required to go to Lourenco Marques and back again to Beira; and

(b) whether Government have taken any action to prevent the recurrence of such incidents in future?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Some Indian immigrants to Northern Rhodesia (not Rhodesians of Indian origin) were not permitted to disembark at Beira in Portuguese East Africa as an assurance about their entry into Northern Rhodesia was not forthcoming from that country's Government. The Government of Northern Rhodesia, when approached for an assurance in respect of these Indian immigrants stated that they could not give any assurance about the admittance of new immigrants into Northern Rhodesia until they had ascertained, on the arrival of the intending immigrants at the borders of the country, that they fulfilled the requirements of their Immigration Ordinance. They had to go to Lourenco Marques, a port to the South of Beira, presumably because the ship was bound for that port. They again came back to Beira because it lay on the return route from Lourenco Marques.

(b) The matter has been represented to the Portuguese Government through their *charge d'Affaires* in New Delhi and their reply is now awaited. The latest reports show that one batch of Indian immigrants has been allowed to proceed through Portuguese East Africa in transit to N. Rhodesia.

INDIANS IN MAURITIUS

*168. SHRIMATI SAVITRY NIGAM: Will the PRIME MINISTER be pleased to state whether any Indians are living in Mauritius; if so—

(a) what is their number;

(b) what are the arrangements for their keeping contacts with their motherland;

(c) what are the facilities for their direct transportation to India;

(d) what is the date when a ship bound for India last visited Mauritius;

(e) whether any cultural delegation was sent to Mauritius; and

(f) whether any Indian literature was or is being sent there?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): Yes.

(a) 3,22,972.

(b) There is the Indian Mission in Mauritius for the purpose. Besides, some of them occasionally visit India.

(c) There is no direct passenger service between India and Mauritius though there is a regular shipping service between Bombay and Mombasa and there is an occasional connecting boat to Mauritius from Mombasa.

(d) The s.s. "Marjata" visited Mauritius on 29th August 1953.

(e) and (f). Though no cultural delegation from India has recently visited Mauritius, we have been sending since 1948 gifts of books on Indian subjects to public libraries in Mauritius. In addition our Mission is soon going to have a library-cum-publicity van.

PRODUCTION OF MINIATURE LAMPS

*169. SHRI B. C. GHOSE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the present installed capacity of factories producing miniature lamps in India;

(b) the India's present requirement of miniature lamps; and

(c) the anticipated requirement of miniature lamps by 1955-56?